Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No40 of 2011 & IA No. 63 of 2011

Dated: 18th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Damodar Valley Corporation .... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ..... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Sneha Venkataramani
Mr. Swetaketu Misra

Counsel for the Respondent (s) : Mr. Nikhil Nayyar
Mr. Kaushal Agarwal

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on 09.11.2011

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

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